

**Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench At Ahmedabad**

REGIONAL BENCH- COURT NO. 3

Customs Appeal No. 10256 of 2019-DB

(Arising out of OIO-AHM-CUSTOM-000-COM-026-18-19 Dated-05.11.2018 passed by Commissioner (Appeals) Commissioner of Central Excise, Customs and Service Tax-AHMEDABAD)

Shri Yao Hui Hsiao

.....Appellant

M/S Huarong Plastic Machinery India Pvt Ltd,
Plot No 7611/C, Phase-Iv, Gidc, Vatva
Ahmedabad-Gujarat

VERSUS

Commissioner of Customs-Ahmedabad

.....Respondent

Custom House,
Near All India Radio Navrangpura,
Ahmedabad,
Gujarat

APPEARANCE:

Shri K.J. Kinariwala, Consultant appeared for the Appellant
Shri R.R. Kurup, Superintendent (Authorized Representative) for the Respondent

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
HON'BLE MEMBER (TECHNICAL), MR. RAJU**

DATE OF HEARING: 14.05.2024
DATE OF DECISION: 29.07.2024

The appeal is disposed of. For order, see order of date in Customs
Appeal No. 10257 of 2019.

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

**(RAJU)
MEMBER (TECHNICAL)**

Neha